

In the National Company Law Tribunal, Jaipur

Item No. 207

CP No. (IB)- 287/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Saptgiri Commodity Pvt. Ltd.

...Applicant/Petitioners

VS.

Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 19.12.2019

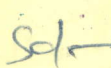
Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Akarsh Mathur, Adv.

For Respondent(s) : Virender Ganda, Sr. Advocate  
Vipul Ganda, Adv.  
Sandeep Taneja, Adv.  
Shelly Khanna, Adv.  
Puneet Maheshwari, Adv.  
Shreya Jain, Adv.  
Aastha Trivedi, Adv.

ORDER

Heard the submissions made by the counsel for the parties. In the interest of justice, post the matter to 30.01.2020.

  
(RAGHU NAYYAR)  
TECHNICAL MEMBER

  
(P. S. N. PRASAD)  
JUDICIAL MEMBER